

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 820/252/HDB/2018
NAME OF THE COMPANY	Megateck Offshore Pvt Ltd
NAME OF THE PETITIONER(S)	Palle Hari Obula Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujay Kumar Reddy Adv.		9160001435	
for Roc			

**ORDER**

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant sent e-mail requesting adjournment.

List the matter on 17.09.2018.

  
MEMBER JUDICIAL